

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2730
TO BE ANSWERED ON 2ND AUGUST, 2016

e-PASS UNDER PDS

2730. SHRI LALLU SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) the names of the States which have shown interest and those where it has already been in use in the Public Distribution System (PDS); and

(b) whether any study has been conducted to ascertain the efficacy of the machine to check irregularities in PDS and if so, the details and the outcome thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): As per the information received from States/UTs, the total 1,25,104 Fair Price Shops (FPS) have been automated so far by installation of e-PoS machines i.e. Andhra Pradesh (28,942), Andaman & Nicobar (3), Chhattisgarh (11,828), Daman & Diu (51), Delhi (34), Gujarat (17,000), Haryana (20), Jharkhand (2,198), Karnatka (3,877), Madhya Pradesh (22,401), Maharashtra (93), Odisha (32), Rajasthan (24,647), Sikkim (20), Tamil Nadu(12,297), Telangana (1,622), Tripura (25), Uttar Pradesh (6) & Uttarakhand (8).

(b): No Sir.
